

WRIT PETITION (PIL)

FILING NUMBER: 2646/2020

ARUN KUMAR DUBEY

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : D.B

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Copy may be served to respondent to respondent no. 4.
2. Annex no. may be mentioned with document described in para 1, prayer and synopsis.
3. Resolution no. in synopsis may be verified or corrected as per Annex no. 2.
4. Page no. 38 may be tagged in proper place.
5. Annex 3 appears to be incomplete. It may be verified or complete copy may be given by S/A.
6. Name in subpara 2(c) and Index may be verified or corrected as per Annex 3.
7. F/C or T/C of page no. 33, 36, 44, 52, 53 may be given.
8. T/C of page no. 42, 45, 48, 51 may be given.

Saket Kumar Singh

11/06/2020.